

**GUWAHATI THE GAUHATI HIGH COURT AT  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL  
PRADESH)**

NO.HC.VII-08/2017/6406/A

From :- Shri Kaushik Kumar Sharma,  
JT. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri U. Prasad,  
District & Sessions Judge,  
Karimganj.

Dated Guwahati the 31<sup>st</sup> October, 2019.

Sub: **Vehicle permission.**

Ref:- Letter No. JKD/2019/5653-54 dated 25.10.2019

Sir,

With reference to the above, I am directed to inform you that Shri A. Kaushik, Addl. District & Sessions Judge, FTC, Karimganj, has been granted permission to use his officially allotted vehicle on 26.10.2019 and 04.11.2019, as prayed for, provided he is granted permission to leave the station on the aforesaid dates by the learned District & Sessions Judge, Karimganj.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-08/2017/6407/A, dated 31.10.19

Copy to:

1. ✓ The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Relas